

1989-90 — Rs. 1916610  
 1990-91 — Rs. 1376780

#### Abduction by ULFA

3938. SHRI RAM NARAIN BERWA:  
 Will the Minister of HOME AFFAIRS be  
 pleased to state:

(a) the number of persons abducted  
 by the United Liberation Front of Assam  
 terrorists during the last two years; and

(b) the amount extracted as ransom  
 by the ULFA terrorists from the  
 abducted persons?

THE MINISTER OF STATE IN THE  
 MINISTRY OF PARLIAMENTARY  
 AFFAIRS AND MINISTER OF STATE IN  
 THE MINISTRY OF HOME AFFAIRS  
 (SHRI M.M. JACOB): (a) As per the  
 report of the State Govt., number of  
 persons abducted by the United  
 Liberation Front of Assam  
 since 1989 are as under:

1989	1990	1991 (upto 18.8.91)
16	146	83

(b) No confirmed report is available on  
 the amount of money extracted as  
 ransom in respect of the abducted  
 persons as they generally do not furnish  
 such details to the authorities out of  
 fear.

#### Bank Robberies in Delhi

3939. SHRI RAM NARIAN BERWA:  
 Will the Minister of HOME AFFAIRS be  
 pleased to state:

(a) the number of bank robberies  
 committed in Delhi during the last three  
 years;

(b) the number of persons killed and  
 the amount looted in such incidents;

(c) whether the Government propose  
 to provide any financial assistance to the  
 families of the persons killed in those  
 incidents;

(d) whether the Government have  
 provided employment to any of the  
 persons belonging to the families of the  
 deceased;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE  
 MINISTRY OF PARLIAMENTARY  
 AFFAIRS AND MINISTER OF STATE IN

THE MINISTRY OF HOME AFFAIRS  
 (SHRI M.M. JACOB): (a) 5 cases of  
 bank robberies have taken place in  
 Delhi during the period from 1.1.88 to  
 31.7.1991.

(b) 5 persons were killed and  
 approximately an amount of Rs.  
 12,71,179/- was looted in these cases.

(c) to (f) The concerned bank has  
 paid cash relief of Rs. 1.00 lakh each to  
 the next of kin of all the five persons  
 killed. The bank has assured to offer  
 compassionate appointment to the  
 eligible family members of the deceased  
 employees.

#### Constitution of State Security Commissions

3940. SHRI RAM NARAIN BERWA:  
 Will the Minister of HOME AFFAIRS be  
 pleased to state:

(a) whether the National Police  
 Commission had suggested in its  
 second report to constitute a State  
 Security Commission in each State so  
 that police investigation may be  
 conducted on the principles of justice;

(b) if so, whether such Commissions  
 have been constituted in some States;

(c) if so, the details thereof; and

(d) if not, whether the Union  
 Government propose to issue directives  
 to State Governments in this regard?

THE MINISTER OF STATE IN THE  
 MINISTRY OF PARLIAMENTARY  
 AFFAIRS AND MINISTER OF STATE IN  
 THE MINISTRY OF HOME AFFAIRS  
 (SHRI M.M. JACOB): (a) Yes, Sir.

(b) to (d) 'Police' being a State  
 subject it is for the State Governments  
 to implement the recommendations of  
 the National Police Commission  
 including those concerning the  
 constitution of a State Security  
 Commission.

#### Bhanu Pratap Singh Committee on Agricultural Development

3942. PROF UMMAREDDY

VENKATESWARLU:

SHRI RAM PUJAN PATEL:

SHRI B. RAJA RAVI VARMA:

Will the Minister of AGRICULTURE be  
 pleased to state the steps taken by the

Union Government to implement the recommendations of the Bhanu Pratap Singh Committee on Agricultural Development?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): Action has been initiated to finalise Government views on the recommendations of Bhanu Pratap Singh's Committee on Agricultural Policies and Programmes in consultation with concerned Ministries of the Government of India.

#### Comprehensive Crop Insurance Scheme

3943. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of farmers covered

under the Comprehensive Crop Insurance Scheme during 1990-91, State-wise; and

(b) the target fixed for 1991-92, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN)

(a) A Statewise statement showing the number of farmers covered under the Comprehensive Crop Insurance Scheme (CCIS) during 1990-91 is enclosed;

(b) The CCIS is a voluntary Scheme. Implementing State/UTs are free to implement it in any area. Accordingly, no State-wise targets are fixed under the Scheme. However, at the National level a target of covering 52 lakh farmers has been fixed for 1991-92 under the CCIS.

#### STATEMENT

Sl. No	State	No. of farmers covered
1.	Andhra Pradesh	2,90,164
2.	Assam	21,797
3.	A & N Island	262
4.	Bihar	1,34,708
5.	Goa	1,141
6.	Gujarat	5,90,355
7.	Himachal Pradesh	180
8.	Karnataka	41,056
9.	Kerala	23,612
10.	Madhya Pradesh	2,12,877
11.	Maharashtra	7,24,002
12.	Meghalaya	36
13.	Orissa	1,81,128
14.	Pondicherry	1,413
15.	Tamil Nadu	2,47,397
16.	Tripura	1,657
17.	West Bengal	2,58,679
		27,30,464

#### Sub-Institutes of Central Hindi Training Institute

3944. DR. MAHADEEPAK SINGH SHAKYA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Hindi Training Institute has set up sub-institutes during 1990-91; and

(b) if so, the details thereof. State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB):

(a) Yes, Sir.

(b) Two Sub-Institutes of the Central Hindi Training Institute were set up during 1990-91, one each at Madras (Tamil Nadu) and Hyderabad (Andhra Pradesh).

[English]

#### Telephone Connections in Kangra and Chamba District of Himachal Pradesh

3945. SHRI D.D. KHANORIA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of applicants on the waiting list for telephone connections in